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CONC-3385-2024

IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE VIJAY KUMAR SHUKLA

ON THE 1<sup>st</sup> OF OCTOBER, 2024

CONTEMPT PETITION CIVIL No. 3385 of 2024

*NANDKISHOR SONKAR THROUGH HIS POWER OF ATTORNEY VINAY  
SONKAR*

*Versus*

*SHRI SHIVAM VERMA COMMISSIONER*

.....  
Appearance:

Shri Akash Sharma - Advocate for the petitioner.

Shri Sudeep Bhargava - Dy.A.G for the respondent/State

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ORDER

In the light of the order passed today in I.A No.9615/2024 in connected writ petition, present contempt petition also stands disposed off.

(VIJAY KUMAR SHUKLA)  
JUDGE

PK